

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5239
ANSWERED ON:27.04.2000
MISBEHAVIOUR WITH V.I.PS IN TRAINS
SUSHILA SAROJ

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of complaints received about indecent behaviour of the railway employees with the V.I.P.S. during train journey, during the last two years, till date;
- (b) whether a lady Member of Parliament in the Shatabdi Express running between Lucknow and Delhi was treated indecently by railway employees;
- (c) if so, the details thereof; and
- (d) the action taken against the guilty employees.

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (d) : No separate statistics are maintained regarding complaints about indecent behaviour of railway employees with the V.I.Ps. In a recent case, Hon`ble Member of Parliament Shrimati Sushila Saroj had booked tickets for herself, her spouse and companion for journey by Shatabdi Express leaving Lucknow on 10.12.99 to New Delhi and was allotted confirmed reservation. Subsequently, one representative of the Hon`ble MP requested for cancellation of reservation and the same was done. However, the Hon`ble MP along with her spouse and 5 other passengers, who did not possess any tickets, boarded the train at Lucknow on 10.12.99. Efforts were made to accommodate the Hon`ble MP and her spouse who were allotted seats which were vacant. Five other passengers, which included a companion, were charged fare and penalty though the companion should not have been charged. The concerned staff has been taken up under suitable disciplinary action and a refund for one person, who was charged wrongly, has also been granted.